



**ROC.NO.8135/2016-B.SPL.**

Sir / Madam,

**SUB: A.P. STATE CONSUMER DISPUTES REDRESSAL COMMISSION, HYDERABAD** – Filling up of the post of Member in A.P. State Consumer Disputes Redressal Commission, Hyderabad – Willingness from the eligible officers – **Called for – Regarding.**

**REF:** Letter ROC.No.56/APSCDRC/ADMN/2016, dated 05.10.2016 from the Registrar (FAC), A.P. State Consumer Disputes Redressal Commission, Eruvaka Building, Opp. Sridhar Functional Hall Khairatabad, Hyderabad.

-oOo-

I am to state that in the letter received from Registrar (FAC), A.P. State Consumer Disputes Redressal Commission, Hyderabad, it is informed that applications are invited in the prescribed format in triplicate from the District and Sessions Judges to fill up the post of Member in A.P. State Consumer Disputes Redressal Commission, Hyderabad. The letter received in the above regard, along with its enclosures were placed in the High Court's Web site i.e., <http://hc.tap.nic.in>.

As directed, I am to request you to circulate the same among the District and Sessions Judges, working in your District / Unit and that the Officers, who are eligible may download the copy of above said letter along with its enclosures from the High Court's Web Site and submit their willingness applications (In original), directly to the High Court, on or before 21.10.2016 by **Speed post or any other source.**

**Yours faithfully**

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
5. The Registrar (I.T.-cum-Central Project Co-ordinator), High Court of Judicature at Hyderabad. (with a request to upload the letter of the Registrar (FAC), Andhra Pradesh State Consumer Disputes Redressal Commission, Hyderabad, along with its enclosures in the High Court's Official website.)

A.P. STATE CONSUMER DISPUTES REDRESSAL COMMISSION  
Eruvaka Building, Opp.Sridhar Functional Hall, Khairatabad,  
Hyderabad, Phone No.040-23391273

Date: 5-10-2016

**NOTIFICATION**

Roc.No. 56/APSCDRC/ADMN/2016 dated 5-10-2016

Sub: Consumer Affairs – Consumer Protection Act, 1986 –A.P.State  
Consumer Disputes Redressal Commission, Hyderabad - Inviting  
applications to fill up the post of Member (having Judicial  
background), A.P. State Consumer Disputes Redressal  
Commission – Reg.

Ref:- 1. Notification Roc.No.25/APSCDRC/Admn/2015 dt.21.4.2015.  
2. Resolution of the Selection Committee constituted u/s.10(1A) of  
the Consumer Protection Act, 1986 dt.28.9.2016

\* \* \*

In supersession of earlier notification issued by this Commission in the  
reference 1st read above, applications in triplicate are invited from qualified  
and eligible candidates to fill up the vacant post of Member (having Judicial  
background) shall mean ("persons having knowledge and experience for at least  
a period of ten years as a presiding officer at the district level court or any  
tribunal at equivalent level"), A.P.State Consumer Disputes Redressal  
Commission, Hyderabad U/s 16 of the Consumer Protection Act, 1986. The  
Member, A.P.State Consumer Disputes Redressal Commission, Hyderabad is  
eligible to receive a consolidated amount of Rs.51,550/- (Rupees Fifty one  
thousand five hundred and fifty only) towards honorarium per month and  
he/she is not entitled for any other Allowance.

The candidates who are presently working in Judiciary as District  
Judges or Tribunals equivalent shall submit their applications through proper  
channel.

No Judicial Officer who was dismissed or removed or compulsorily retired  
or made to seek retirement will be considered for appointment. Judicial  
Officers who have sought voluntary retirement after initiation of departmental  
proceedings/inquiry will not be considered for appointment.

The applicants may be required to appear before the Selection Committee  
for interaction. No travelling allowance or any expenses will be paid to the  
candidates called for interaction.

The applicants for the above post are requested to submit the  
applications in prescribed format only in triplicate along with self attested  
copies of testimonials and send them to the Registrar, A.P. State Consumer  
Disputes Redressal Commission, Eruvaka Building, Opp. Sridhar Function Hall,  
Khairatabad, Hyderabad-500004. The applications should reach this  
Commission on or before 24-10-2016 by 5.00 P.M. Incomplete or defective  
applications and applications not accompanied with testimonials and the  
applications received after the cutoff date will not be considered on any ground  
including postal delay.

This Commission reserves the right either to postpone or cancel this  
notification or take any decision on the notification at any point of time without  
assigning any reason. For format application and other details visit our web-  
site <http://sdcrc.ap.nic.in>

*J. Srinivas*  
FAC REGISTRAR  
A.P. State Consumer Disputes  
Redressal Commission  
HYDERABAD-4.

REGISTRAR (ADMINISTRATION)  
13 OCT 2016  
S.O. Sec.  
To R/W

RECEIVED  
14 OCT 2016  
High Court of Judicature at Hyderabad  
for the State of  
Andhra Pradesh and the State of Andhra Pradesh

8/15

**FORMAT OF APPLICATION REQUIRED TO BE FURNISHED  
(IN TRIPLICATE) BY THE CANDIDATES**

***Application for the post of Member in Andhra Pradesh State Consumer Disputes Redressal Commission, Hyderabad.***

**NOTIFICATION**

**Roc.No. 56/APSCDRC/ADMN/2016 Dt. 5-10-2016**

1. Name in full (in BLOCK LETTERS) \_\_\_\_\_
2. Father/Husband's name: \_\_\_\_\_
3. Date of Birth & Age: \_\_\_\_\_  
(Attested copy of Date of Birth Certificate to be enclosed)
4. Address \_\_\_\_\_  
with telephone/mobile number, \_\_\_\_\_  
e-mail, if any, \_\_\_\_\_
5. Nativity (Proof to be enclosed) \_\_\_\_\_
5. Educational & Professional Qualification (graduation and onwards)  
(Attested copies to be enclosed)

Please affix  
your recent  
photograph

Sl.No.	Examination	University	Year in which passed	Division
1				
2				
3				
4				

6. In case of Retired Dist.Judges:

- i) Date of Entry into Service
- ii) Name of the post held/  
place of posting upto retirement:
- iii) Date of retirement & age on that date:

7. Present Designation (In case of serving officers) \_\_\_\_\_

- i) Scale of Pay and Basic Pay \_\_\_\_\_
- (ii) Date of Superannuation: \_\_\_\_\_

8. Status of Health : (Medical Certificate not below  
the rank of Asst. Civil Surgeon to be enclosed)

9. Any other accomplishments/information,  
the candidate may like to furnish

\_\_\_\_\_

\_\_\_\_\_

\_\_\_\_\_

Place:  
Date:

Signature.  
(Name)

To

1. All the Presidents of District Consumer Fora in the State of A.P.
  2. All the District Collectors in the State of A.P.
  3. All the District Courts in the State of A.P.
  4. The Registrar, Administrative Tribunal, Hyderabad.
  5. The Registrar, A.P. Lokayuktha, Hyderabad.
  6. The Registrar, A.P. Land Grabbing Special Court, BRKR, Bhavan, Hyderabad.
  7. The Registrar (Admn) High Court of Judicature at Hyderabad.
  8. The Ex-Officio Secretary to Government, Consumer Affairs, Food & Civil Supplies Department, A.P. Secretariat, Hyderabad.
  9. The Registrar, APSCDRC, Hyderabad.
- (\*) With a request to display the notification in their respective Notice Boards
- Notice Board of APSCDRC, Hyderabad.
  - Website in-charge
  - Stock file.

Note:

- 1) The Presidents of District Consumer Forums are requested to forward the remaining copies of the Notification to the concerned District Collector and the District Judge with a request to get them affixed on their respective Notice Board.
- 2) The Presidents/In-charge Presidents of the Consumer Disputes Redressal Forum are requested to convene Press Meet to give wide publicity in the press.
- 3) The Notification can be viewed in A.P. State Consumer Disputes Redressal Commission Website: <http://sdcrc.ap.nic.in>

DL.No. 1655

5/10/16